

**BEFORE THE ADJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD**



C.P. (I.B) No. 5/NCLT/AHM/2018

Coram: **Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 14.06.2019**

Name of the Company: Phoenix ARC Pvt. Ltd. (Trustee of Phonix Trust FY 14-9)
V/s.
Nagaur Water Supply Company Pvt. Ltd

Section of the Companies Act: Section 7 of the Insolvency and Bankruptcy Code

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Mr Sharvil Majmudar	Adv.	for respondent	
2.	Mr Rishabh Parikh	Adv.	" "	
3.	CS Ashish Doshi	PCS	For Applicant	


ORDER

The parties are represented through their respective learned counsel and PCS.

The Ld. Lawyer appearing on behalf of the respondent requested for time.

On perusal of the record, it is found that the matter is pending since long. The learned PCS appearing on behalf of the petitioner objected for further adjournment, however, as a last chance the matter is adjourned.

List the matter on 17.07.2019


MANORAMA KUMARI
MEMBER JUDICIAL

Dated this the 14th day of June, 2019


HARIHAR PRAKASH CHATURVEDI
MEMBER JUDICIAL